

**Shri Krishnacharya Joshi :** May I know whether any extra allowance is given to the doctors who are working or whether more doctors are employed after the introduction of this scheme?

**Rajkumari Amrit Kaur :** All the doctors are given a non-practice allowance, because they are not allowed private practice. Recently, the staff has also been increased because the number of persons making use of the scheme has increased.

**Shrimati Maydeo :** May I know how many treatment centres are there in Delhi and how many patients have so far come there and received treatment?

**Rajkumari Amrit Kaur :** I answered this question several times. I have figures for the numbers who have attended all the dispensaries since July, 1954. If you want, Sir, I will read them out.

**Mr. Speaker :** No.

**Shrimati Maydeo :** May I know how much loss the Government has been put to in giving treatment to the families of the Government employees?

**Rajkumari Amrit Kaur :** Government is not put to a loss but Government subsidises. Up to date, the Government have subsidised in the neighbourhood of Rs. 14 lakhs.

**Shri Bhagwat Jha Azad :** May I know whether this Committee also recommended that the Government employees covered by this scheme should have the option to make use of this scheme or not to make use of it?

**Rajkumari Amrit Kaur :** Well, Sir, the scheme is compulsory and the persons who get the benefits are so happy about it that no demands are made on the Government for opting out of it.

**Shri Bhagwat Jha Azad :** What are the reasons that weigh with the Government to force the employees to compulsorily join this scheme?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru) :** The reason is common sense. We hope that there will be such schemes spread out more and more all over the country so that every person in India comes with such schemes; but we cannot do it because of our inability regarding finance and other. It is obviously desirable that we have such schemes for giving medical treatment etc. If they are not compulsory, they fail in their purpose. You cannot make arrangements for odd individuals; you can make it for all individuals.

**Shri Bhagwat Jha Azad :** What is the system of medicine that is being used?

**Shri Jawaharlal Nehru :** Scientific system of medicine, whatever that may mean.

#### Railway Amenities Committees

\*526. **Shri Gidwani :** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 992 on the 19th September, 1955 and state :

(a) whether the Suburban Passenger Amenities Committees to enquire into the overcrowding on the Suburban section of Bombay, Calcutta and Madras have submitted their reports;

(b) if so, the recommendations made by these Committees, to deal with the problem of overcrowding; and

(c) whether Government have taken any action thereon?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan) :** (a) The Suburban Passenger Amenities Committees referred to in the reply to Unstarred Question No. 992 on 19-9-55 have not yet been formed. However, a separate Committee to investigate into the problem of excessive overcrowding during peak hours in the suburban trains in the Bombay Calcutta and Madras areas has been appointed in September last.

(b) and (c). The Committee have not yet submitted their report and they are expected to do so by the end of this year.

**Shri Gidwani :** Are all the members of this Committee Officials or have non-officials been associated with it?

**The Minister of Railways and Transport (Shri L. B. Shastri) :** They are all officials.

**Shri Gidwani :** Pending the report of this committee, may I know whether any new measures have been adopted to remove overcrowding on these railways?

**Shri Shahnawaz Khan :** No special measures other than the usual measures have been adopted, namely, increasing the rolling stock, the number of locomotives etc. No extraordinary measures have been introduced.

**Shri T. B. Vittal Rao :** May I know whether this committee will also go into the question of the immediate need for the electrification of the Sealdah Division, because the Sealdah suburban section is considered to be the busiest suburban section in the world with 220 trains a day on steam traction.

**Shri L. B. Shastri :** The electrification of the Sealdah section will be taken up in the second phase; it cannot be taken

up immediately. We are first electrifying the Howrah Burdwan section. When we complete this section, we will go over to the other section.

## WRITTEN ANSWERS TO QUESTIONS

### X-Ray Units

\*487. **Shri V. P. Nayar** : Will the Minister of Health be pleased to state :

(a) the number of X-Ray Units considered necessary for India under the Health Plans in the Second Five Year Plan; and

(b) whether Government have ascertained from Bharat Electronics, the number of such Units which could be produced by them?

**The Minister of Health (Rajkumari Amrit Kaur)** : (a) The Health plans in the Second Five Year Plan have not yet been finalised, and therefore, no realistic estimate is possible at this stage.

(b) No.

### Employment Exchanges

\*489. **Dr. Satyawadi** : Will the Minister of Labour be pleased to refer to the reply given to Starred Question No. 80 on the 26th July, 1955 and state whether all the States have submitted their views on the recommendations of the Shiva Rao Committee regarding the future of Employment Exchanges?

**The Minister of Labour (Shri Khandubhai Desai)** : No; replies from some of the State Governments are still due. However, the Conference of Labour Ministers held in Hyderabad in the first week of November 1955 decided that Employment Exchanges should be transferred to States on the 31st March 1956.

### Kandla Port

\*493. **Ch. Raghbir Singh** : Will the Minister of Transport be pleased to state :

(a) whether it is a fact that the progress of work on Kandla Port Project has been rather slow;

(b) if so, the reasons therefor; and

(c) the steps taken to speed up the work?

**The Deputy Minister of Railways and Transport (Shri Alagesan)** : (a) to (c). In the initial stage the speed of execution of the works included in the main harbour contract was somewhat slow. This was due to the fact that the contracting firm which is a combine consisting of

Indian and foreign firms ran into difficulties due to lack of complete understanding between the partners. Government took timely action by pressing the contracting firm to reconstitute itself on a better basis. Penalties for delay were also imposed at certain stages and the work has now gathered satisfactory speed.

### Port Workers

\*496. **Shri Nambiar** : Will the Minister of Railways be pleased to state :

(a) whether Government have received any representation from the Vizagapatnam Harbour and Port Workers Union, Vizagapatnam complaining against classification of eye test to port lightening tindals a Vizagapatnam; and

(b) if so, the action Government have taken or Government propose to take on this?

**The Deputy Minister of Railways and Transport (Shri Alagesan)** : (a) The South Eastern Railway Administration has reported that they have received a representation from the Vizagapatnam Harbour and Port Workers Union, Vizagapatnam, complaining against the classification of the port lightening tindals at Vizagapatnam for the purpose of vision test.

(b) The matter is under examination by the Chief Medical Officer, South Eastern Railway.

### Delhi-Rajkot Air Service

\*502. **Shri Jethalal Joshi** : Will the Minister of Communications be pleased to state :

(a) when Delhi-Rajkot air service will be started; and

(b) the names of the cities to be touched by the service and the approximate time it will take to reach Delhi from Rajkot and *vice versa*?

**The Deputy Minister of Communications (Shri Raj Bahadur)** : (a) The Delhi-Rajkot air service has been started with effect from the 1st December, 1955.

(b) The service will touch Bikaner, Jodhpur and Ahmedabad on the route. Approximate time taken from Delhi to Rajkot or *vice versa* is five hours and 30 minutes.

### Air Lines Users Councils

\*503. **Shri S. K. Rasmi** : Will the Minister of Communications be pleased to state :

(a) whether there is any proposal to set up Air Lines Users Councils, for inter-national and overseas services;